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Maharashtra Legislature Members Pension (Amendment) Act, 2008

24 of 2008

[12 May 2008]

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Maharashtra Legislature Members Pension (Amendment) Act, 2008

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An Act further to amend the Maharashtra Legislature Members' Pension Act, 1976. WHEREAS it is expedientfurther to amend the Maharashtra Legislature Members' Pension Act, 1976(Mah. I of 1977.), for the purposes hereinafter appearing; it is hereby enacted in the Fifty-ninth Year of the Republic of India as follows:--

1. Short Title And Commencement :-

- (1) This Act may be called the Maharashtra Legislature Members Pension (Amendment) Act, 2008.
- (2) It shall come into force with effect from the 1st May 2008.

2. Amendment Of Section 3 Of Mah. I Of 1977 :-

In section 3 of the Maharashtra Legislature Members Pension Act, 1976(Mah. I of 1977) (hereinafter referred to as " the principal Act"), in sub-section (1),--

- (a) for the words "eight thousand rupees "the words "ten thousand rupees "shall be substituted;
- (b) in the first proviso, for the words "five hundred rupees" the words "seven hundred fifty rupees " shall be substituted.

3. Amendment Of Section 4A Of Mah. I Of 1977 :-

In section 4A of the principal Act,--

- (a) in sub-section (2),--
- (i) for the words, letters and figures "the 1st day of April 2007" the words, letters and figures " the 1st May 2008" shall be substituted ;
- (ii) for the words " rupees four thousand " the words, " rupees five thousand" shall be substituted;
- (b) in sub-section (2A),---
- (i) for the words, letters and figures " the 1st day of April 2007" the words, letters and figures "the 1st May 2008" shall be substituted;
- (ii) for the words " rupees four thousand " the words " rupees five thousand" shall be substituted;
- (c) in sub-section (2B), for the words, figures and letters " the 1st April 2007, at the rate of rupees four thousand per month" the words, figures and letters " the 1st May 2008, at the rate of rupees five thousand per month" shall be substituted.